

14.19 hrs.

Title: Introduction of the Infant Milk Substitutes, Feeding Bottles and Infant Foods (Regulation of Production, Supply And Distribution) Amendment Bill,2002.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SUMITRA MAHAJAN): On behalf of Dr. Murlı Manohar Joshi, I beg to move for leave to introduce a Bill to amend the Infant Milk Substitutes, Feeding Bottles and Infant Foods (Regulation of Production, Supply and Distribution) Act, 1992.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Infant Milk Substitutes, Feeding Bottles and Infant Foods (Regulation of Production, Supply and Distribution) Act, 1992. "

The motion was adopted.

SHRIMATI SUMITRA MAHAJAN: I introduce the Bill.

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